

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (S) No. 1517 of 2020**

Ram Achal Singh

... **Petitioner**

**-Versus-**

Central Coalfields Limited & Others

... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner

: Mr. Ajit Kumar, Advocate

For the Respondent-CCL

: Mr. Shivam Sahay, Advocate

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03/08.07.2020. Heard Mr. Ajit Kumar, learned counsel for the petitioner and Mr. Shivam Sahay, learned counsel for the respondent-Central Coalfields Limited.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The respondents are directed to file the counter affidavit within a period of four weeks.

Post this matter on 08.09.2020.

**(Sanjay Kumar Dwivedi, J.)**

*Ajay/*